

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/352/A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
✓ Smti. Anubha Das,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 28th January 2019.


Sub:- **Casual Leave and Station leave permission.**
Ref:- Your letter No. FC/Sil/2019/10 dtd. 22.01.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual leave for 2(two) days on 28.01.2019 and 30.01.2019 along with station leave permission from the afternoon of 25.01.2019 till the morning of 01.02.2019, has been ~~granted~~ [✓] ~~rejected~~.

The Counsellor, Family Court, Cachar, Silchar will remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)
